NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that on 25th August 2025 in Court Room No. 28 at 3.00 p.m.:

Ι

The Special Division Bench comprising of the Hon'ble Shri Justice Sarang V. Kotwal and the Hon'ble Shri Justice S.M. Modak will take up the following matter, as per the board to be notified separately.

Criminal Interim Application No. 3031 of 2025 In Criminal Appeal No. 1029 of 2024

Mohammad Irfan Daulat Khan @ Maulana Urfan Khan (Nadavi)
Vs.
State of Maharashtra

 \mathbf{II}

After Special Division Bench work is over, the Regular Division Bench and Single Bench will take up Their Lordships' extant judicial assignment.

Dated this 22nd day of August, 2025.

By Order,

sd/-

(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

sd/-

(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.